

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

STARRED QUESTION NO. 118*

TO BE ANSWERED ON DECEMBER 20, 2018

CONSTRUCTION OF HOUSES UNDER PMAY

No. 118* SHRI SHAMSHER SINGH DULLO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has failed to meet the target of construction of houses under the Pradhan Mantri Awas Yojana (PMAY);
- (b) whether it is also a fact that the main bottleneck in completing the target has been the financial crunch;
- (c) whether several States are lagging behind in constructing the houses under PMAY; and
- (d) the number of houses constructed and allocations made to each State during the last four years under PMAY, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 118* FOR 20.12.2018 REGARDING “CONSTRUCTION OF HOUSES UNDER PMAY”

(a): No, Sir. Against the validated demand of around 100 lakh houses reported by States/Union Territories (UTs) under the Pradhan Mantri Awas Yojana (Urban) {PMAY (U)}, construction of 65,48,824 houses have been sanctioned across the country; out of which 35,92,656 houses have been grounded. A total of 12,57,706 houses have been completed; out of which 12,51,881 houses have been occupied.

(b): No, Sir. So far the central assistance amounting to Rs.33,556.51 crore has been released in the projects approved under the Mission. A National Urban Housing Fund has been set up with an amount of Rs.60,000 crores to be raised through Extra Budgetary Resources (EBR) in phases for the timely implementation of PMAY (U). Funds amounting to Rs.13,050.00 crore has been raised till date through EBR and disbursed against the approved projects.

(c) & (d): Progress of the scheme is varied in different States/UTs. State-wise details of number of houses constructed and allocation made during the last four years under PMAY(U) is annexed.

Physical and Financial Progress of Housing Construction during last four years under PMAY(U)

[as on 17th Dec, 2018]

Sl. No.	Name of the State/ UT	Assessment for Validated Demand of Beneficiaries eligible under Mission (Nos)	Houses Sanctioned (Nos)	Central Assistance Sanctioned (Rs in Crore)	Central Assistance Released (Rs in Crore)	Houses grounded for construction * (Nos)	Houses Completed * (Nos)	Houses Occupied * (Nos)
1	2	3	4	5	6	7	8	9
1	A&N Island (UT)	600	611	9.18	0.27	35	8	8
2	Andhra Pradesh	10,00,000	9,65,219	14,529.51	3,741.79	6,19,408	1,27,297	1,09,706
3	Arunachal Pradesh	11,500	6,284	148.63	87.41	6,323	601	525
4	Assam	1,30,000	57,530	864.72	346.50	30,680	1,472	2,935
5	Bihar	5,00,000	2,31,777	3,611.31	963.30	1,02,957	26,917	35,770
6	Chandigarh (UT)	12,900	128	2.77	2.77	5,088	5,088	2,817
7	Chhattisgarh	2,53,500	2,10,503	3,136.38	841.32	89,710	26,286	28,135
8	D&N Haveli (UT)	3,000	3,956	65.80	34.71	2,343	925	925
9	Daman & Diu (UT)	800	797	13.11	6.24	576	236	236
10	Delhi (UT)	79,000	6,315	141.13	141.13	46,895	30,295	7,931
11	Goa	400	298	6.17	5.63	238	238	238
12	Gujarat	5,00,000	3,88,536	6,341.87	3,499.69	3,13,303	1,65,530	1,74,076
13	Haryana	1,80,000	2,50,205	3,946.41	497.39	25,653	8,647	8,888
14	Himachal Pradesh	4,800	8,403	149.87	59.85	4,452	1,115	1,009
15	Jammu & Kashmir	65,800	34,444	527.23	87.68	12,093	1,797	2,964
16	Jharkhand	1,75,000	1,63,246	2,412.72	988.57	1,06,635	46,456	46,501
17	Karnataka	10,00,000	4,10,727	6,529.70	2,559.23	2,01,118	79,344	81,973
18	Kerala	65,600	89,307	1,390.65	930.83	66,472	20,613	20,290
19	Lakshdweep (UT)	-	-	-	-	-	-	-
20	Madhya Pradesh	8,00,000	6,06,811	9,301.65	4,467.32	4,02,170	1,55,774	1,59,215
21	Maharashtra	15,00,000	7,64,238	11,065.68	2,767.09	2,06,291	1,38,655	1,55,391
22	Manipur	28,200	29,081	436.41	160.46	11,946	1,260	1,969
23	Meghalaya	2,900	799	12.09	5.48	1,360	738	344
24	Mizoram	25,000	29,863	455.90	83.42	2,407	1,183	1,551
25	Nagaland	10,000	25,764	412.37	148.18	9,705	2,460	4,053
26	Orissa	3,50,000	1,04,410	1,653.85	641.76	66,559	24,553	22,104
27	Puducherry (UT)	14,500	9,539	144.20	59.51	4,449	1,100	953
28	Punjab	30,000	51,430	758.97	260.39	28,202	8,071	7,686
29	Rajasthan	5,00,000	1,62,740	2,608.23	679.26	88,981	48,892	48,770
30	Sikkim	1,500	518	7.79	2.93	493	188	129
31	TamilNadu	8,28,000	5,35,527	8,169.24	2,790.51	4,15,152	1,24,380	1,14,547
32	Telangana	4,84,000	1,98,475	3,046.08	1,391.28	1,58,022	23,574	27,194
33	Tripura	73,000	80,002	1,233.44	617.27	63,918	17,013	17,013
34	Uttar Pradesh	9,25,000	7,60,568	11,679.65	2,715.49	3,04,714	68,656	67,625
35	Uttarakhand	75,000	22,604	435.31	264.20	13,352	6,063	6,305
36	West Bengal	3,75,000	3,38,169	5,127.85	1,707.65	1,80,956	92,281	92,105
Grand Total :-		100,05,000	65,48,824	1,00,375.85	33,556.51	35,92,656	12,57,706	12,51,881

* Also Includes houses of old scheme grounded/ completed/occupied after 2014.